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Title: Election of Two members from Lok Sabha to the National Board for Micro, Small and Medium Enterprises.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES, MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): I beg to move:

"That in pursuance of clause (d) of sub-section(3) of section 3 of the Micro, Small and Medium Enterprises Development Act, 2006, read with sub-rule(i) of rule 3 of the National Board for Micro, Small and Medium Enterprises Rules, 2006, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Board for Micro, Small and Medium Enterprises, for a period of two years, subject to the other provisions of the said Act and the rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (d) of sub-section(3) of section 3 of the Micro, Small and Medium Enterprises Development Act, 2006, read with sub-rule(i) of rule 3 of the National Board for Micro, Small and Medium Enterprises Rules, 2006, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Board for Micro, Small and Medium Enterprises, for a period of two years, subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*

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*...(Interruptions)*

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